

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 317 /1993 (in OA. No. 33/93)

Bhanwar Lal Sen Versus UOI & Ors.

Date of Order	Orders
File called for by Hon'ble Court & sent on 21.5.93. 21/5	This is an M.P. (in OA. No. 33/93) for amendment of the OA. It is in order. SO P to 21/5 8/193-
	21.5.93 Sh. R.P. Fareek, counsel for the petitioner/ applicant. We have perused the application for amendment. The amendment is allowed on the condition that the applicant will pay Rs. 500/- as cost. One month's time is allowed to make the payment and to file the amended petition. In case the cost is not paid, the amended petition shall not be entertained. (O. P. Sharma) Administrative Member (D. L. Mehta) Vice-Chairman Copy sent to the app. & mp counsel on vide 404324044 Date - <u>14-6-93</u>